NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/270/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAKSHMI INTERNATIONAL BUILDIING MATERIAL PVT LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.J. RISHIKESH P.J. SRI AANESH

FUR PESPONDENT

BISh gad

ORDER

The matter is called. No representation on behalf of the petitioner. Counsel for respondents present. The Registry is directed to send notice to the petitioner. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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